

LIR No. 9563/2016 9564/2016

Rajesh vs M/s Seasons Exim Pvt. Ltd.

Arun Katoch vs M/s Seasons Exim Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : Shri Ajit Singh,AR for the workman.

None for the management.

The matter is fixed for service of the management on  
filing of PF.

Matter stands adjourned for purpose fixed on

**05.10.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 483/2017

Durga Pal Singh vs M/s Globe Services Station

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

Matter is fixed for service of notice to the management on filing of PF by the workman.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **05.10.2020.**

VEENA RANI  
POLC/RADC  
10.08.2020

LIR No. 302/2018

Parveen Kumar vs M/s Vision Plaza

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

Matter is fixed for service of notice to the  
management.

Despite efforts no one is contacted through VC, in  
these circumstances, matter stands adjourned for purpose fixed on  
**06.10.2020.**

VEENA RANI  
POLC/RADC  
10.08.2020

LIR No. 3731/2018

Ajay Kumar vs M/s Sharp Mould Die

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

Matter is fixed for filing of WS by the management on payment of cost to the workman.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **06.10.2020.**

VEENA RANI  
POLC/RADC  
10.08.2020

LIR No. 3910/2018 3913/2018 3915/2018 3917/2018 3919/2018  
3920/2018 3922/2018 3923/2018

Kirpal vs Radha Palace

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

Matter is fixed for filing of the fresh address of the  
management by the workman.

Despite efforts no one is contacted through VC, in  
these circumstances, matter stands adjourned for purpose fixed on  
**07.10.2020.**

VEENA RANI  
POLC/RADC  
10.08.2020

LIR No. 716/2019

Vijay Kumar vs M/s Neelam Industries

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

Matter is fixed for service of notice to the management on filing of PF by the workman.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **08.10.2020.**

VEENA RANI  
POLC/RADC  
10.08.2020

LIR No. 3542/2016 6530/2016

**Ram Bhawan vs M/s Thermoking**

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Arun Mehta AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**09.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020

OP No. 5/2016

M/s Thermoking vs Shiv Lal

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Arun Mehta AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**09.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020



OP No. 6/2016

M/s Thermoking vs Ram Bhawan

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Arun Mehta AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**09.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 3614/2016

Arun Kumar vs M/s B. Earth and Spare India Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Saumitra Singhal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**25.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 6572/2016

Dinanath Upadhyaya vs Simran Technology

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **25.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 3050/2016

Om Parkash Sharma vs M/s Maharashtra Freight Carrier Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Vineet Aggarwal, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**18.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 7633/2016 7634/2016

Jagroop Singh vs M/s G4S Secure India Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **02.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 9133/2016

Gaya Prasad vs M/s Bible Society of India

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **03.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 9262/2016

Dilip Singh vs M/s Sony India Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 9408/2016 9409/2016 9410/2016

Mohan vs Delhi Jal Board

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Rajat Sharma, AR for the management No. 2.

None for the management no. 1.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**19.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020



LIR No. 9832/2016

Shiv Shankar vs M/s overseas Trade Linkers

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **26.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 128/2017

Pardeep Kumar raid vs M/s Panex Overseas

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE,

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **27.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 150/2017

Abid Hussain vs M/s Sonu Exim Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE,

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **28.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 404/2017

Sushil Kumar vs M/s PCI Freight

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Ms Madhu Rajpoot, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**14.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 192/2017

Sajni Vs M/s Khanna Nursing Home

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri T C Yogi, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**05.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 835/2018

Sukhbir Pritam Sunil vs M/s Dolphone Freight Movers Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **28.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 4604/2016

Suresh Kumar Sharma vs M/s Central Secretariat Club Regd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Jitender Baroda, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**07.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 5449/2016

Virender Rakesh vs M/s Harsha Enterprises Ashish Metal

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **28.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020



LIR No. 97/2016

Bharat Singh vs M/s Ekta Shakti Foundation Regd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :                Shri Tribhuvan, AR for the workman.  
                                 None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**03.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 2255/2016

Paras Nath Yadav vs M/s Vishal Meghamart Showroom

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 2198/2016

Naresh Kumar vs m/s Cable News International INC.CNN

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :                Shri S U Mirza, AR for the workman.  
                                 None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**04.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 6070/2016

Bunty vs Select City Walk P. E.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**07.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 827/2016

Neetu Rajpoot vs Saiwana Export.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **01.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 154/2016 222/2016 223/2016 225/2016 227/2016 228/2016  
229/2016 230/2016 773/2016

Uma Kant 25 Org. Ors. Vs M/s Best Laboratories Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri K M Tripathi, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**19.10.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 1801/2016

Rakesh Kumar vs M/s mata Chanan Devi Hospital

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **27.11.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 1030/2016

Bijender Singh vs DTC

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **01.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020



LIR No. 214/2017

Urmila Pathak vs Fancy Fashion

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              Shri Neeraj, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**10.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 332/2018

Barkha Sharma vs Mata Chanan Devi Hospital

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **11.12.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 1342/2016 1343/2016 1344/2016 1345/2016 1346/2016  
1619/2016 1620/2016 1621/2016 1622/2016 1623/2016 2260/2016  
2264/2016 6375/2016

Meera Devi vs M/s Pt. Madan Mohan Malviya Hospital

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Ankit Gupta, AR for the management no. 1.

None for the management no. 2.

The matter is fixed for filing of reply and arguments  
on the application under Section 151 CPC for setting aside ex-parte order  
against management no. 1.

No reply filed by the workman.

Matter stands adjourned for filing of reply and  
arguments on the application on **03.10.2020**.

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 2040/2016

Devender Kumar vs M/s SecuriTrans

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Arun Mehta, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that he shall move an application for cross-examination of the workman as he needs cross examination of the workman for addressing arguments.

The AR for the management is at liberty to move appropriate application on the official email of the court to obtain the copy of the cross of the workman.

At request, be put up for final arguments on  
**16.09.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 5403/2016

Virender Pandey vs Deepalaya School

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri M K Awtaney , AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that he will addressing arguments in the presence of ARW and despite efforts, no one is contacted through VS for workman.

In these circumstances, at request of the management, matter stands adjourned for final arguments on **05.10.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 194/2016

Prem Lata vs MCD North

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **12.10.2020.**

VEENA RANI  
POLC/RADC  
10.08.2020

LIR No. 1353/2018 1363/2018 1364/2018 1366/2018 1381/2018

Kashishnda Rao vs M/s Living Media India Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **02.11.2020.**

VEENA RANI  
POLC/RADC  
10.08.2020

LIR No. 212/2016 306/2016

Raju vs M/s Gola Restaurant

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :                Shri Yuvan Raj Gandhi, AR for the workman.  
                              None for the management.

The matter is fixed for arguments.

Despite efforts, no one is contacted through VC for workman, In these circumstances, matter stands adjourned for further clarification/ arguments on **28.08.2020**.

VEENA RANI

POLC/RADC

10.08.2020



LIR No. 4215/2016

Rakesh Kumar vs M/s Bharat Enterprises

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

The matter is fixed for order.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **14.08.2020.**

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 4492/2016

Satyavir vs MCD North

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present : None for the workman.

Shri Vinay Kumar, AR for the management.

The matter is fixed for order.

Despite efforts, no one is contacted through VC for  
workman, in these circumstances, be put up for order on **13.08.2020**.

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 927/2016

Prem Nath Sharma vs Delhi Transport Corp.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for further clarifications/arguments on **06.10.2020**.

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 73/2017

Meenakshi vs M/s Odeon Builders Pvt. Ltd.

**Matter is taken up through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

10.08.2020

Present :               None for the workman.  
                              None for the management.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for further clarifications/arguments on **07.10.2020**.

VEENA RANI

POLC/RADC

10.08.2020

LIR No. 8702/2016

Veena vs M/s Sir Ganga Ram Hospital

**Matter is fixed for 03.08.2020 which is taken up today as 03.08.2020 local holiday, through VC which is hosted by Ms Renu Gupta, Reader of the court.**

04.08.2020.

Present :               None for the workman.  
                                  None for the management.

Despite efforts no one is contacted through VC, in these circumstances matter stands adjourned for purpose fixed on **30.08.2020.**

VEENA RANI  
POLC/RADC  
04.08.2020

LIR No. 9413/2016

Veena vs M/s Sir Ganga Ram Hospital

**Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.**

07.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances matter stands adjourned for purpose fixed on **14.12.2020.**

VEENA RANI

POLC/RADC

07.08.2020